

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 121 of 2015,  
Appeal No. 161 of 2015 & IA No. 259 of 2015 and  
Appeal No. 205 of 2015**

**Dated : 16<sup>th</sup> September, 2016**

**In the matter of:**

**Appeal No. 121 of 2015,  
Appeal No. 161 of 2015 & IA No. 259 of 2015**

Sasan Power Ltd. ... Appellant(s)  
Vs.  
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

**Appeal No. 205 of 2015**

Haryana Power Purchase Centre ... Appellant(s)  
Vs.  
Sasan Power Ltd. & Ors. ... Respondent(s)

**ORDER**

The court could not assemble on 13/09/2016 due to declared holiday on account of Eid. As agreed by the parties list the matter on **04/10/2016**.

**COURT MASTER**